

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/130(KB)2014  
COMP.APPL/77(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	BAKUL KESHAV LAL CHANDARIA VS CESC LIMITED.
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearance (via video conferencing/physically)**

Ms. Shruti Singhania, FCA ] For the Petitioner

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **14<sup>th</sup> June, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**